NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/64/17

PETITION NUMBER

NAME OF THE PETITIONER(S)

: PREM KUMAR

NAME OF THE RESPONDENT(S)

: THE CHURCH OF SOUTH INDIA TRUST ASSOCIATION

SECTION

: 241/242

Sl.No. NAME (IN CAPITAL)

REPRESENTED BY

for D. Readher Muleuth Dewkune Report I god H. A. SHARUN

GObmil Selvi.

For Adrian D. Rozario

Respondent 2 to 26.

B. Gother

B. Sarath babu For Vidya Shancar Advante

ORDER

Proxy representing the petitioner present and sought time for making submissions. Counsel for R1 and counsel for R2 to R26 are present. Time extended at request. Put up on 18.09.2017 at 10.30 A.M.

> (K. Anantha Padmahabha Swamy) Member (Judicial)